NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III, SPECIAL BENCH

117. I.A. 3552/2022

IN

C.P.(IB)-14(MB)/2022

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.03.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Prakash Pundlik Shenvi

SECTION 95(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

---Rajeev---